

Recovery Division

Tel: 044-28880222

Email: recoverysro@sebi.gov.in

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

**Attachment Proceeding Nos. 3249 and 3250 of 2017
Certificate No. 1234 of 2017**

- ✓ The Principal Officer/
Chairman & Managing Director / CEO
All the Banks in India
NSDL/CDSL, Mumbai
All the Mutual Funds

Attachment Proceeding Nos. 3249 and 3250 of 2017- Release of attachment of Bank Accounts/Lockers, Demat Accounts and Mutual Fund Folios

1. Whereas Certificate No. 1234 dated October 23, 2017 has been drawn up by the Recovery Officer, against **Shri. A.R.S. Rajan (PAN- ABQPA5672D) [Defaulter]** for the sum of Rs. 7,15,521/- (Rupees Seven Lakhs Fifteen Thousand Five Hundred and Twenty One Only) along with interest and costs is due from him in respect of the said certificate in the above Recovery Proceedings;
2. And whereas Notice of Attachment in the above proceedings was issued attaching the bank accounts / demat accounts / mutual fund folios of the Defaulter;
3. And whereas SEBI has recovered an amount of Rs. 7,21,767/- (Rupees Seven Lakhs Twenty One Thousand Seven Hundred and Sixty Seven Only) which includes interest and cost towards full and final settlement of demand raised in the foresaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts and Mutual Fund Folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.

Given under my hand and seal at Chennai this 13th day of November, 2017



Shri. A.R.S. Rajan
Plot No. 26, SP Colony, Street No. 1,
Tirumalgiri, Secunderabad-500015

Recovery Officer

जी. रामर

G. RAMAR

वसूली अधिकारी एवं महा प्रबंधक

Recovery Officer & General Manager

भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai